

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF AUGUST 2026																
SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OF DATE EXECUTION /N DECREE	OF NUMBER OF DAYS FOR EXECUTION	ACT SECTION	
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM 194/2024	03.02.2024	CANARA BANK VS RAJENDER PRASAD GOEL	VANDANA BHATIA & VIVEK KUMAR GOEL 9811426199 & 9821245906	21.08.2026	930	YES	CONTESTED	-	-	RECOVERY	
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/134/2026	31-01-2026	M/S KANCHAN FASHION PVT LTD Vs ANU OHRI	SUBHASH CHANDRA 9810459344	05-08-2026	186	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY	
			306	CS (COMM)	CS (COMM)/1307/2024	26-11-2024	NAVEEN SINGHAL VS SANJAY BANSAL	AKSHAY RAJ 9818939888	11-08-2026	623	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY	
			306	CS (COMM)	CS (COMM)/372/2025	03-04-2025	M/S JAINSON LIGHTS PVT LTD Vs M/S BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD	TARA CHAND SHARMA 9871077171	20-08-2026	504	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY	
			306	CS (COMM)	CS (COMM)/180/2026	11-02-2026	PARAMJEET SINGH VS SHRI ARVINDER SINGH	SHALABH GUPTA 9818681699	21-08-2026	191	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY	
3	MS. DEVENDER KUMAR SHARMA DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM/ 41/2026	14.01.2026	JASVINDER KAUR VS MCD	SATYENDRA KUMAR SINGH AND KARTIK GUPTA 9811161525 & 9711523531	08.08.2026	206	YES	DECREE	-	-		
4	SH. LOKESH KUMAR DISTRICT JUDGE (COMMERCIAL COURT-04)/MS ANIL KUMAR SISODIA DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THORE DELHI	RECOVERY	CS (COMM)-203/2025	17.02.2025	FITWELL HOSIERY SH. COPORATION VS AJAY BHALLA	M. TARIQUE SIDDIQUI 9811202991	21.08.2026	550 DAYS	YES	CONTESTED	NA	NA	RECOVERY	
			304 EXTENSION BLOCK THORE DELHI	RECOVERY	CS (COMM)-972/2023	03.07.2023	MSB PUBLISHERS PVT. LTD. VS. FUTURE PUBLISHERS AND DISTRIBUTORS	SH. ASHUTOSH WATHIA 9810367549	24.08.2026	1148 DAYS	YES	CONTESTED	NA	NA	RECOVERY	
			304 EXTENSION BLOCK THORE DELHI	RECOVERY	CS (COMM)-1250/2022	17.05.2022	TULLIO GIUSI SRL VS. GLOSSY BUTTON PVT. LTD.	SH. T.P.S KANG 9289085513	29.08.2026	1565 DAYS	YES	CONTESTED	NA	NA	RECOVERY	
			304 EXTENSION BLOCK THORE DELHI	RECOVERY	CS(COMM)-681/2024	04.06.2024	PRINTMAN ASSOCIATES PVT. LTD. VS. ASHOK KUMAR SAH	SH. AKASH DEEP GUPTA 9958724670	31.08.2026	818 DAYS	YES	CONTESTED	NA	NA	RECOVERY	
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK THORE DELHI	RECOVERY	CS (COMM)-1865/22	23-07.2022	BAL KRISHAN VS RAJENDER KUMAR NAGPAL	KUSHAL GUPTA 8447400234	05.08.2026	1474 DAYS	YES	CONTESTED	N/A	N/A	RECOVERY	
			305 EXTENSION BLOCK THORE DELHI	RECOVERY	CS (COMM)-570/23	01.04.2023	LIC HOUSING FIN. LTD. VS HEMANT SHARMA	VISHWENDRA VERMA 9871704611	25.08.2026	1242 DAYS	YES	CONTESTED	NA	NA	RECOVERY	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION / DECREE	NUMBER OF DAYS FOR EXECUTION	ACT FOR SECTION
6	SH. SUNIL CHOUDHARY, DISTRICT JUDGE COMMERCIAL COURT-06/SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	OMP{COMM}/97/2024	OMP{COMM}/97/2024	08.11.2024	RISHI ANAND VS. M/S VISHNA INDIA NIDHI LTD.	SH. MADHUSUDAN BHAYANA @GMAIL.COM	9891617861	11.08.2026	641 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
7	MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL													
8	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308 EXTENSION BLOCK THORE DELHI	RECOVERY	CS (COMM)/162/2025	04-02-2025	M/s RVA Dia Jewels Vs Anisha Jain	ASHIM SHRIDHAR	9971547353	08-08-2026	553 DAYS	YES	NIL	NIL	NIL	1
			308 EXTENSION BLOCK THORE DELHI	RECOVERY	CS (COMM)/259/2025	05-03-2025	M/s A TO Z CHEMICALS Vs PRAVEEN AGGARWAL	LOVEKSH AGGARWAL	9873300965	20-08-2026	526 DAYS					
			308 EXTENSION BLOCK THORE DELHI	RECOVERY	CS (COMM)/128/2026	30-01-2026	SUKESH KUMAR CHAUHAN MUNICIPAL CORPORATION OF DELHI	SHUBHAM SHARMA	7633860576	25-08-2026	207 DAYS					
			308 EXTENSION BLOCK THORE DELHI	RECOVERY	CS (COMM)/170/2026	07-02-2026	WEBClick DIGITAL PRIVATE LIMITED Vs SHAHANWAZ AHMED	ANKUR SINGHAL	9811126091	22-08-2026	194 DAYS					
			308 EXTENSION BLOCK THORE DELHI	RECOVERY	CS (COMM)/427/2026	10-04-2026	SAHIBJEET SINGH BAGGA Vs MUNICIPAL CORPORATION OF DELHI	& V LAW ASSOCIATES	9560905884	29-08-2026	139 DAYS					
9	SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL		RECOVERY	CS (COMM)/1393/2024	17-12-2024	Canara Bank Vs Sachin Ahuja			01-08-2026	592	N/A	CONTESTED			
				RECOVERY	CS (COMM)/1138/2025	31-10-2025	Bank of Baroda Vs Raj Kumar			03-08-2026	276	N/A	CONTESTED			
				RECOVERY	CS (COMM)/1141/2025	01-11-2025	Bank of Baroda Vs Dev Thakur			05-08-2026	267	N/A	CONTESTED			
				RECOVERY	CS (COMM)/1062/2023	21-07-2023	DEX CARGO SERVICES PVT LTD THROUGH MANAGING DIRECTOR ARVIND THIRANI Vs M/S SPELL ORGANICS LTD			06-08-2026	1112	N/A	CONTESTED			
				RECOVERY	CS (COMM)/1163/2020	29-08-2018	ORIENTAL TERIMEX LTD. Vs HARISH KUMAR B. @ HARISH NAKODA			07-08-2026	2921	N/A	CONTESTED			
				RECOVERY	CS (COMM)/325/2025	21-03-2025	Vimal Rajpal Vs Majid Ali			08-08-2026	505	N/A	CONTESTED			
				RECOVERY	CS (COMM)/423/2026	09-04-2026	Union Bank of India Vs YASH KUMAR			08-08-2026	121	N/A	CONTESTED			
				RECOVERY	CS (COMM)/842/2026	23-07-2026	Ms Baisakhi Ram Girdhari Lal Vs Ms Navkar Metals			14-08-2026	22	N/A	CONTESTED			

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF EXECUTION	ACT OF DAYS SECTION
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL		RECOVERY	CS (COMM)/865/2021	09-03-2021	JAICO PUBLISHING HOUSE Vs USHA JAN PROP M/S JBC PUBLISHERS AND DISTRIBUTORS			25-08-2026	1995	N/A	CONTESTED			
				RECOVERY	CS (COMM)/654/2026	05-06-2026	DABUR INDIA LIMITED Vs SANSKAR AYUSH MEDICARE PVT LTD			31-08-2026	117	N/A	CONTESTED			
			307	Civil	CS (COMM)/1457/2023	01/11/23	PHI LEARNING PVT. LTD. VS. INTERNATIONAL BOOK CENTRE	SAGAR SHIVAM	9810394594	01/08/26	1004		CONTESTED	01/08/26		
			307	Civil	CS (COMM)/1088/2024	01/10/24	CHANDAN SINGH RAWAT VS. RAHUL SHARMA	ROHIT YADAV	9266130562	18/08/26	686		CONTESTED	18/08/26		
			307	Civil	CS(COMM)/1280/2025	02/12/25	SANJEEV KUMAR GOELA VS. MUNICIPAL CORPORATION OF DELHI	A.K. TRIVEDI	9871441764	14/08/26	255		CONTESTED	14/08/26		
			307	Civil	OMP/(COMM)/7/2026	31/01/26	BALA JI JEWELLERS AND ORS. VS. SAMMANKAPITAL LTD.	SANJAY KUMAR	9818336108	18/08/26	199		CONTESTED			
			307	Civil	Ex.Comm-Award Comm./44/2026	by 06/04/26	DRA CONSULTANTS PVT. LTD. VS. DELHI JAL BOARD	VIVEKANAND	9810149231	21/08/26	137		CONTESTED			
			307	Civil	EX.COMM./400/2023	21/07/23	OYO APARTMENTS INVESTMENTS LLP VS. CONVEST BUILDCON PRIVATE LTD.	RAJNISH PRANJAN	9999829858	11/08/26	1117		CONTESTED			
			307	Civil	EX.COMM./407/2023	28/07/23	OYO APARTMENTS INVESTMENTS LLP VS. JEET CORPORATION	RAJNISH PRANJAN	9999829858	11/08/26	1110		CONTESTED			
			307	Civil	EX.COMM./408/2023	28/07/23	OYO APARTMENTS INVESTMENTS LLP VS. CONVEST OVERSEAS PVT. LTD.	RAJNISH PRANJAN	9999829858	11/08/26	1110		CONTESTED			
11	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 309	CS (COMM)	CS (COMM)/725/2025	02/07/25	RUCHIKA AGARWAL Vs KRISHAN PAL SINGH	Anirudh Gupta	9811993041	14/08/26	408	-	Contested/Decreed			
			COURT ROOM 309	OMP (I) (COMM)	OMP (COMM.)/425/2026	(I) 08/04/26	JANA SMALL FINANCE BANK LIMITED Vs Deepak Kumar	Ojasvi Sharma	8505853818	27/08/26	141	-	Contested/Disposed			

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF EXECUTI ON	ACT OF DAYS SECTION
			COURT ROOM 309	OMP (COMM)	OMP (COMM.)/32/2026	09/04/26	VISHAL MEGA MART PVT. LTD Vs AURADECOR PVT. LTD	Ajay Kohli	9910040471	31/08/26	144	-	Contested/Plaint returned			
12	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS (COMM)/	412/2026	07-04-2026	STATE BANK OF INDIA Vs BRAHAMJEET SINGH			05-08-2026	120					
			401	CS (COMM)/	1085/2025	09-10-2025	SHRI BISHAN SAROOP BHARDWAJ Vs SHRI SUSHIL UDAR			07-08-2026	302					
			401	CS (COMM)	97/2026	24-01-2026	OPTIMAL MEDIA SOLUTIONS A DIVISION OF TIMES INTERNET LTD Vs MS BLACK MANGO INDIA DESIGNS			10-08-2026	198					
			401	CS (COMM)	660/2026	05-06-2026	MANOJ KUMAR BHARTIYA Vs Sun Anodising Pvt Ltd			10-08-2026	66					
			401	CS (COMM)/	552/2025	17-05-2025	YOGESH AGGARWAL Vs MUNICIPAL CORPORATION OF DELHI			18-08-2026	458					
			401	CS (COMM)/	1220/2025	19-11-2025	DEVESH SINGH Vs VED PRAKASH MITTAL AND SONS			19-08-2026	273					
			401	CS (COMM)/	1347/2025	19-12-2025	Vikas Verma Vs Municipal Corporation of Delhi			25-08-2026	249					
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	402	CIVIL CASE	CS(COMM)/313/2025	Suprajit Engineering Ltd. Vs Toheed Prop	19.03.2025	19.08.2026	Yes	CS(Comm)	Decree	NA	Contested			Recovery of Money
			402	CIVIL CASE	CS(COMM)361/2025	Varahmurti Vs Konarkee Fire	29.03.2025	25.08.202	Yes	CS(Comm)	Decree	NA	Contested			Recovery of Money
			402	CIVIL CASE	COUNTER CLAIM/33/2025	Konarkee Fire Vs Varahmurti	19.07.2025	25.08.2026	Yes	CS(Comm)	Dismissed	NA	Contested			Recovery of Money
			402	CIVIL CASE	CS(COMM)/839/2025	Ankit Kansal Vs Rajeev Kumar Mahajan	24.07.2025	14.08.2026	Yes	CS(Comm)	Decree	NA	Contested			Recovery of Money
			402	CIVIL CASE	CS(COMM)/2129/2022	Plantinex Doors Vs Manglam Furnishing	07.09.2022	11.08.2026	Yes	CS(Comm)	Dismissed	NA	Contested			Recovery of Money
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS	CS (COMM)/84/2026	21-01-2026	CANARA BANK BRIJESH AND ANR Vs SANJAY AGGARWAL(P),	9811179171	31-08-2026	222	Yes	DECREE	nil	nil		
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		(CS COMM)	86/2024	30-01-2024	JAI ENTERPRISES VS CHANDAN AND CHANDAN	Dhruv Dwivedi	9999653945	22-11-2025	292 DAYS	yes	CONTESTED	NIL	NIL	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED OR SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF EXECUTIONS	ACT OF DAYS SECTION
				(CS COMM)	511/2023	08-07-2023	VIVEK CHANDELA VS ANKIT JAIN			28-11-2025	469 DAYS	yes	CONTESTED	NIL	NIL	
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM)/209/2024	45352	3s Pharma Vs Sa Parmacy			46251	899		DISMISSED ON MERITS			
					CS (COMM)/625/2025	45863	BANK OF BARODA VS MOHIT SHARMA			46245	382		DECREE			
					CS (COMM)/688/2025	45883	State Bank Of India Vs JYOTI			46265	382		DECREE			
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST			401/2021	16/09/21	SH. ANIL AGGARWAL PROP. M/S SHREE SARAM TRADERS VS SHAHENSHA ENTERPRISES AND ORS	SUBHASH CHAWLA	9810838189	01/08/26	1780	NA	PLAINT RETURN	Nil	Nil	
					465/2026	08/06/23	M/S DUROJ INFRA PVT LTD VS PARAMJEET KAUR	DEEPAK BANSAL	9899951648	03/08/26	1152	NA	DECREED	Nil	Nil	
					26/2025	10/01/25	M/S ENTERPRISES SUNRISE VS MR AJAY KUMAR	HARSH CHAHCHARA	9910454141	05/08/26	572	NA	DISMISSED	Nil	Nil	
					29/2022	04/01/22	SANJAY KUMAR VS M/S SIMPLEX INFRASTRUTURES LTD.	Samrat Sengupta	9650174584	06/08/26	1675	NA	DECREED	Nil	Nil	
					623/2025	24/07/25	ZIRCON EXPORTS PVT LTD VS RISHABH BUILDCON	SHREY DHADHEECH	7503710142	07/08/26	379	NA	DISMISSED	Nil	Nil	
					853/2022	31/10/22	FORGEMARK INDIA PRIVATE LIMITED VS BALAJI TYRE PLAZA THROUGH ITS PROPRIETOR MR. ANKIT GUPTA	PANKAJ	9990899799	14/08/26	1383	NA	DECREED	Nil	Nil	
					676/2026	01/07/26	MS CAPITAL INDUSTRIAL ENTERPRISES VS MS PS ENTERPRISES AND ANR	SCHARIT GOYAL	8595653336	17/08/26	47	NA	DISMISSED	Nil	Nil	
					48/2025	20/01/25	VIRESH TYAGI VS NAVEEN PAL SINGH PROPRIETORSHIP OF KHATRI M/S ELTEK CIRCUITS	MANOJ	9212010299	18/08/26	575	NA	DISMISSED	Nil	Nil	
					420/2025	17/05/25	M/S OBEROI PAINTS PRIVATE LIMITED VS M/S ADVENT ENTERPRISES AND ORS	CHARIT GOYAL	8595653336	18/08/26	458	NA	DISPOSED	Nil	Nil	
					774/2023	16/10/23	M/S POINT FOOTWEAR PVT LTD VS M/S ASHIRWAD FOOT CARE	RAJEEV BANSAL	8377998979	20/08/26	1039	NA	DECREED	Nil	Nil	
					129/2026	03/02/26	SARA HEALTH CARE PVT LTD VS RAJASTHAN MEDICAL SERVICES CORPORATION LTD	NEERAJ GUPTA	9811267045	29/08/26	207	NA	PLAINT RETURN	Nil	Nil	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSRESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OFFOR EXECUTI ON OF	ACT DAYSSECTION
				MISC DJ	544/2026	19/05/26	WASIM MANUFACTURING PRIVATE LIMITED VS RAVI SHANI	WIRE AP SHUKLA	9312589745	31/08/26	104	NA	ALLOWED	Nil	Nil	
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL													
19	VACANT/SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/193/2020	CS (COMM)/193/2020	25-07-2020	SH SHIV BALAK GOSWAMI Vs SH PANKAJ PURI			14-08-2026			PLAINT RETURNED			
				CS (COMM)/672/2022	CS (COMM)/672/2022	24-08-2022	M/S TRANSLINK LOGISTICS PVT. LTD. Vs M/S GLASS HOUSE AND OTHERS			06-08-2026			DECREE			
				CS (COMM)/5849/2024	CS (COMM)/5849/2024	06-12-2024	MS LAADRO GC PVT LTD Vs MS RIMS INDIA PVT LTD			18-08-2026			DECREE			
				CS (COMM)/527/2025	CS (COMM)/527/2025	01-07-2025	USHA DEVI VS FINANCIAL SOFTWARE AND SYSTEMS PRIVATE LTD AND ANR			31-08-2026			DECREE			
20	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)-01/SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL													
21	SH. ASHUTOSH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY KHANAGWAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	NIL													
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI		SUIT FOR RECOVERY	CS (COMM.)/300/2024	30/03/2024	M/S TRANSLINK LOGISTICS PVT LTD Vs Ms Manan Granites Pvt Ltd	Sh. K.L.Mishra	NOT AVAILABLE	10/08/2026	863	YES	DECREED	NO	NO	CS (COMM.)/300/2024
				OBJECTION UNDER SECTION 34 OF ARBITRATION & CONCILATION ACT	OMP (COMM.)/136/2022	26/08/2022	BAL KRISHAN KAILASH CHANDER MOGA VS DISTRICT MANAGER FOOD CORPORATION OF INDIA	Sh. Kumar Dushyant Singh	9811433704	18/08/2026	1453	NO	ALLOWED/SET ASIDE	NO	NO	OMP (COMM.)/136/2022
			20	OBJECTION UNDER SECTION 34 OF ARBITRATION & CONCILATION ACT	ARBTN/1243/2022	13/10/2022	FOOD CORPORATION OF INDIA VS M/S BAL KRISHAN KAILASH CHANDER	Sh. Rajeev Sharma	9810194858	18/08/2026	1405	NO	ALLOWED/SET ASIDE	NO	NO	ARBTN/1243/2022
				OBJECTION UNDER SECTION 34 OF ARBITRATION & CONCILATION ACT	OMP (COMM.)/79/2025	31/05/2025	UNION OF INDIA VS SIDDHARTHA METAL FABRICATORS	Ms. Ekta Dhama	9868224037	24/08/2026	450	NO	DISMISSED	NO	NO	OMP (COMM.)/79/2025
				SUIT FOR RECOVERY	CS (COMM.)/110/2021	15/03/2021	GAURAV KUMAR VS SPACE TURTLE PVT LTD	Sh. Siddharth Mehta	9810684200	25/08/2026	1989	YES	DISMISSED	NO	NO	CS (COMM.)/110/2021
23	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/103/2024	02-03-2024	N S Associates Pvt Ltd Vs Rahul Bhambri	Sh. M TARIQUE SIDDIQUI	9811202991	03-08-2026	884	Yes	PARTLY DECREED/DISMISS ED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/90/2024	23-02-2024	Raj Singh Malik Vs Jitender Sharma	Sh. RAJESH KHARI	9711331124	05-08-2026	894	Yes	DISMISSED	NA	NA	Suit for Recovery

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF EXECUTI ON	ACT DAYSSECTION
			12, New Court Block-I	Civil Suit	CS (COMM)/177/2024	10-04-2024	M/s Buniyad Realty Ltd Vs M/s Shree Krishna Exports Pvt Ltd	Sh. ISHAAN CHAWLA	9910009277	08-08-2026	850	Yes	PARTLY DECREED/DISMISS ED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/232/2024	10-05-2024	Delhi Furniture Company Pvt Ltd Vs Neeraj Chaudhary And Anr	Sh. INDER SINGH	9891711075	11-08-2026	823	Yes	DISMISSED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/124/2024	13-03-2024	M/s Webkul Software Pvt Ltd Vs M/s Meetanshi Technologies Llp	Sh. KAPIL YADAV	9811370721	14-08-2026	884	Yes	DISMISSED	NA	NA	Suit for Recovery
24	SH. SAURABH KULSHRESHTHA, DISTRICT JUDGE, COMMERCIAL COURT/ MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL													
25	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURTSH. SANDEEP YADAV	SOUTH	NIL													
26	SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	29, New Court Block-II	Commercial	OMP (COMM.) 41/2022	30-07-2022	MUNICIPAL CORPORATION OF DELHI VS M/S INDCARE AND KARMA	SHIKHAR KHARE	011-6634444	08.08.2026	1470	NO	Contested	-	-	Under Section 34 of A & C Act
			29, New Court Block-II	Commercial	CS (COMM.) 408/2025	30-08-2025	RAMA SALES VS NANDA PHARMA	RAHUL GARG	9999350250	22.08.2026	357	YES	Contested	-	-	SUIT UNDER ORDER XXXVII RULE 5, CPC
			29, New Court Block-II	Commercial	CS (COMM.) 630/2022	09-11-2022	SAMRAT BEHL PROP. VS BEHL'S PHOTOGRAPHY VS GARG VILLAS PVT. LTD.	AMIT KHANNA	9811422656	27-08-2026	1387	YES	Contested	-	-	SUIT FOR RECOVERY
			29, New Court Block-II	Commercial	CS (COMM.) 251/2023	20-04-2023	GARG VILLAS PVT. LTD. VS SAMRAT BEHL PROP. M.S SAMRAT BEHL'S PHOTOGRAPHY	AMIT AGGARWAL	9958056667, 9017282151	27-08-2026	1225	NA	Contested	-	-	COUNTER CLAIM OF CS (COMM.) 630/2022
			29, New Court Block-II	Commercial	CS (COMM.) 461/2022	16-08-2022	M/S VIVAZO CONSULTING AND TRADING PVT. LTD. VS BHARAT HEAVY ELECTRICAL LIMITED THROUGH AR	PARTHOBHATTACHARYA	9718075818, 9818445491	29-08-2026	1474	YES	Contested	-	-	SUIT FOR RECOVERY
			29, New Court Block-II	Commercial	CS (COMM.) 347/2022	30-05-2022	RAJAT GUPTA VS MAHARAJ SINGH	MUDITA SHARMA	9873906312, 9818281779	31.08.2026	1554	YES	Contested	-	-	SUIT FOR RECOVERY
27	VACANT/SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM)/447/2024	19-09-2024	Ivy Entertainment Private Limited Vs Kajalben (Kinjalben) Naginbhai Maheriya	Shrishti Juneja	9818837777	03-08-2026	683	-	Dismissed	-	-	Suit for Permanent/Mandatory Injunction.
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	18 BLOCK 1	CS COMM	217/22	44600	M/S EXPRESS HOUSE KEEPER PVT LTD. VS VENICE MAINTENANCE LLP	NIRDESH BIDHURI	9711859466	46244	1644	N/A	DISMISSED	10.08.2026	N/A	
				CS COMM	64/19	43552	M/S TECHNOCRETE PVT LTD. VS HARBEL SINGH AND SONS	MUKESH KUMAR	9711694968	46252	2700	N/A	DISMISSED	18.08.2026	N/A	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	OF DATE OF EXECUTION /N DECREE	OF NUMBER OF EXECUTION	ACT OF DAYS SECTION
				CS COMM	773/23	45157	L.G. ELECTRONICS INDIA PVT. LTD. VS. MANISH SAHA	Naveen Chandra(P),	N/A	46258	1101	N/A	DECREE	24.08.2026	N/A	
				OMP (COMM)	54/24	45478	KALYAN JAGOTRA VS. UNION OF INDIA	DHANESH RELAN	9910247777	46265	787	N/A	DISMISSED	31.08.2026	N/A	
29	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	Commercial Suit	CS (COMM)/601/2025	24.07.25	BHUSHAN DEALMARK PVT. LTD. Vs GUNEET SINGH SETHI	HIMANSHU GARG	N/A	07.08.26	379	YES	DECREED	-	-	
					CS (COMM)/115/2026	10.02.26	UNION BANK OF INDIA Vs GAJVI MEENA	SUNIL CHOUDHARY	N/A	08.08.26	179	YES	DECREED	-	-	
					CS (COMM)/91/2025	29.01.25	LAXMI RAI Vs SUNIL KUMAR SINGH	RAJENDRA YADAV	N/A	12.08.26	560	YES	DECREED	-	-	
					CS (COMM)/827/2025	10.10.25	MIS QUALITY AUSTRIA CENTRAL ASIA PRIVATE LIMITED Vs MIS AUTOLINE INDUSTRIES LIMITED	VINEESH TIYAGI	N/A	19.08.26	313	YES	DECREED	-	-	
					CS (COMM)/1019/2025	12.12.25	Shilpkar India Designers and contractors private limited Vs Buildcon Developers	ASHOK KUMAR	N/A	25.08.26	256	YES	DISMISSED			
30	MS. VRINDA KUMARI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	20	CS(COMM)	134/2019	07.06.2019	SOUTH DELHI MUNICIPAL CORPORATION V/S M/S CREATIVE PRESS AND PUBLICITY	PROMILA KAPOOR	9811106945	11.08.2026	2622	NO	DISMISSED MERITS	ON		
				CS(COMM)	136/2019	07.06.2019	SOUTH DELHI MUNICIPAL CORPORATION V/S M/S CREATIVE PRESS AND PUBLICITY	PROMILA KAPOOR	9811106945	11.08.2026	2622	NO	DISMISSED MERITS	ON		
				CS(COMM)	135/2019	07.06.2019	SOUTH DELHI MUNICIPAL CORPORATION V/S M/S CREATIVE PRESS AND PUBLICITY	PROMILA KAPOOR	9811106945	13.08.2026	2624	NO	DISMISSED MERITS	ON		
				CS(COMM)	144/2019	01.07.2019	SOUTH DELHI MUNICIPAL CORPORATION V/S M/S CREATIVE PRESS AND PUBLICITY	PROMILA KAPOOR	9811106945	13.08.2026	2624	NO	DECREED			
31	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	21	Commercial suit	CS (COMM)/2509/2024	45475	Ms Indospirit Distribution Limited Vs Tajinder Singh Wadhawan	Karan Gupta(P),	9729202222	46237	762	--	--			

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION / DECREE	NUMBER OF DAYS FOR EXECUTION	ACT SECTION
				Commercial suit	CS (COMM)/383/2025	45782	SH. VISHWAS SINGHAL PROPRIETOR OF M/S ANALCO INDIA CO Vs M/S NEO TECHNOFIELD COMPANY AND ORS	SHALU KARDAM(P),	9811041494	46246	464	--	--			
32	MS. NEELAM SINGH	SOUTH-EAST	22	Commercial Suit	CS (COMM)/289/2022	44641	SUSHMA MITTAL Vs JATAV SUDHAR SAMITI	PAWAN KUMAR MITTAL	Contested	31-08-2026	1624	YES	CONTESTED	--	--	
				Commercial Suit	CS (COMM)/442/2025	45800	STAR POWER MOHAMMED HAMID VS	Rahul Malhotra	Contested	31-08-2026	465	YES	CONTESTED	--	--	
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	CS (COMM)/88/2024	12-02-2024	Man Machine Car Care Pvt Ltd Vs Shilpi Jain	SHWETA TIWARI	8368180177	01-08-2026	902	YES	DECREED / CONTESTED	/		
				U/S 34	CS (COMM)/3786/2024	18-10-2024	M/S SANCHAR WIRELESS COMMUNICATIONS LTD. Vs M/S P. COM SOLUTIONS PVT. LTD. AND ORS.	GHANSHYAM SHARMA	9990087878	13-08-2026	665	YES	DISPOSED/CONTESTED	...		
				COMMERCIAL CASE	CS (COMM)/11/2025	10-01-2025	MR. AJAI SHANKER TRIPATHI Vs DIOS LIFESCIENCES PVT. LTD.	MRS. VIKAS JAIN	9911331276	17-08-2026	585	YES	DECREED/CONTESTED	...		
				COMMERCIAL CASE	CS (COMM)/516/2025	01-07-2025	SH. BALVINDER SINGH Vs SH. VEER RAJU KANAKAM	NARESH GUPTA	9811360477.9212200477	05-08-2026	401	YES	DECREED/CONTESTED	...	...	
				COMMERCIAL CASE	CS (COMM)/790/2025	26-09-2025	SUDHA JAIN PROP. M/S FROOTI ELECTRONICS Vs M/S A.K. ENTERPRISES AND ORS.	ADITYA JAIN	8383953944	29-08-2026	338	YES	DISPOSED / CONTESTED	/		
				COMMERCIAL CASE	CS (COMM)/921/2025	15-11-2025	STATE BANK OF INDIA Vs VEENA PANWAR SOLE PROP. PERRI BERRI TOYS	VARUN CHANDIOK	9818365119	12-08-2026	271	YES	DECREED/CONTESTED			
34	SH. TARUN SAHRAWAT, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	30	CS(COMM)	CS (COMM)/394/2023	26-04-2023	KOHINOOR RIBBON FACTORY PRIVATE LIMITED Vs M/S P AND G ENTERPRISES PRIVATE LIMITED	ARVIND GUPTA	9811317311	29-08-2026	1221	N/A	DECREED	N/A	N/A	-
				CS(COMM)	CS (COMM)/3646/2024	02-09-2024	Violescent Venture And Anr Vs Soothe Health Care Pvt Ltd And Ors	JASWINDER	9873400656	25-08-2026	722	N/A	DECREED	N/A	N/A	
				CS(COMM)	CS (COMM)/294/2025	09-04-2025	M/S Soothe Health Care Pvt Ltd Vs Violescent Venture	AYUSH	9899096069	25-08-2026	503	N/A	DISMISSED	N/A	N/A	
35	MS VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL													
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	189/2021	25-10-2021	ROHIT KR. GUPTA VS. VINAY KR. PANDEY	RACHIT AND MAHESH KUMAR	NIL	22-08-2026	1762	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	180/2024	05-06-2024	SUSHMA SHARMA VS. M/S KEEP IN TOUCH MARKETING PVT.LTD.	JEETENDER GUPTA VS ABHAY	NIL	14-08-2026	800	YES	CONTESTED	NIL	NIL	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSRESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OFF EXECUTION	ACT OF DAYSSECTION
			209	RECOVERY	74/2025	10-03-2025	CANARA BANK VS. MAYUR NANDWANI	KUMAR VISHWAJEET VS DEEPAK KALRA	NIL	21-08-2026	529	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	103/2025	01-04-2025	GOEL TRADERS VS. M/SARY INFRATECH PVT.LTD.	ANKIT VASISHT VS. LOKESH SHARMA	NIL	25-08-2026	511	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	123/2025	19-04-2025	STATE BANK OF INDIA VS. SURAJ	SUCHITA DIXIT VS. Y.M. GAUTAM	NIL	07-08-2026	475	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	257/2025	10-09-2025	PANKAJ GUPTA VS. LOCKSIS INDIA PVT. LTD.	JYOTSANA VS. DIGITECH DINESH SHARMA	NIL	07-08-2026	331	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	311/2025	15-11-2025	M/S SHIVA ASPHALTIC PRODUCTS PVT.LTD. VS. RAJ KR. SACHDEVA	DEEPAK JAIN VS. AMIT TANWAR	NIL	17-08-2026	275	YES	CONTESTED	NIL	NIL	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL													
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)	148/2025	01-12-2025	Nitin Rastogi Vs Shaili Tyagi		-	18-08-2026	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	46/2026	19-05-2026	VINEET KUMAR AGGARWAL PROP OF MS MAHA LAXMI METALS Vs ABDUL SAMI		-	21-08-2026	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	56/2026	02-06-2026	STATE BANK OF INDIA Vs Ravi Kumar Sharma		-	11-08-2026	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	91/2024	10-09-2024	BUDH PRAKASH Vs M/S INDASO CONSTRUCTION PVT LTD		-	14-08-2026	-	-	CONTESTED	No Execution filed till date	-	
				OMP (COMM)	01/2026	05-05-2026	M/s Delta computer Vs TATA CAPITAL		-	22-08-2026	-	-	CONTESTED	No Execution filed till date	-	
				OMP (COMM)	02/2026	23-05-2026	Zubaida Khatoon Vs M/s Reliance Jio Infocomm Limited		-	05-08-2026	-	-	CONTESTED	No Execution filed till date	-	
39	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	Execution (Comm.)/272/2024	19-12-2024		L S Solanki Vs arun kumar verma	ANU SOLANKI	9158908720		-NO	SATISFIED	NIL	NIL	
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM)/650/2024	20-12-2024	PROPRIETOR OF SHREE HARI JEWELLERS Vs M/S CEE AAR SOLUTIONS ENTERPRISES THROUGH ITS DIRECTOR CEO			29-08-2026	617					
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM)/126/2025	28-02-2025		L.C.Rajput	9711062084	21-08-2026	539	YES	DISMISSED	NIL	NIL	
							BANK OF BARODA Vs Mohd Shahfaiz		9910568669			YES	DECREED	NIL	NIL	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE OF EXECUTIO /N DECREE	OFNUMBER OF EXECUTI ON OF	ACT DAYSSECTION
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS (COMM)/581/2025	04-10-2025	MS DEEPTI GUPTA Vs S AND S Enterprises	VIDIT GUPTA	9910995511	03-08-2026	303					
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	OMP (COMM)/9/2026	24-04-2026	SHRI GAURAV KASHYAP Vs THE ASARSH CO OPERATIVE URBAN	MOHIT CHAURASHIYA	7299200008	20-08-2026	118	YES	DECREED	NIL	NIL	
40	SH. VIPIN KUMAR RAI, DISTRICT JUDGE, COMMERCIAL COURT/MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA		Commercial									DISMISSED AS NON-MAINTAINABLE	NIL	NIL	
			ROOM NO 208	Commercial	CS (COMM)/657/2022	23/11/2022	MS MADHAV MEDICOS Vs MS NULIFE CARE	RAVINDER KUMAR	9212412477	08/08/2026	#NAME?	YES	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/285/2023	29/05/2023	PAKSON INDIA PVT. LTD. TROUGH ITS AR Vs SRAJAN JAIN	JUSNEET SINGH KOHLI	9999631964	25/08/2026	#NAME?	YES	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/72/2024	25/01/2024	Mansoor Razi Vs Jai Ram	SUMAN VERMA	9350142051	29/08/2026	#NAME?	YES	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/183/2024	20/03/2024	Niraj Kumar Vs Smt Ruchi And Others	NEELAM MALIK	7303296156	03/08/26	#NAME?	YES	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/497/2024	20/09/2024	M/S A TO Z CARGO MOVERS PRIVATE LIMITED Vs International Tractors Limited	SWADESH BANSAL	9899848679	31/08/2026	#NAME?	YES	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/640/2024	18/12/2024	Sanjay Kumar Jain Vs Neeraj Kumar Jain	JATIN AGGARWAL	9953283177	07/08/2026	#NAME?	YES	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/111/2025	22/02/2025	AR AGENCIES Through its Proprietor Raju Gupta Vs Maya Saree Mahal	S.K. SINHA	7428314365	22/08/2026	#NAME?	YES	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/354/2025	28/05/2025	KING TEXTILES Vs CASTAM JEANS	SUDHANSHU GOEL	9958552978	19/08/2026	#NAME?	YES	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/494/2025	11/08/2025	SHRI NITESH KUMAR PROP OF Ms DELHI CARE SYSTEM Vs MSMOHD. HOSPIMED LIFEISHRAFIL SCIENCE	ANSARI	9910558377	05/08/2026	#NAME?	YES	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/678/2025	02/12/2025	Canara Bank Vs Hrishikesh Roy	AMIT GUPTA	9810224624	03/08/2026	#NAME?	YES	DECREED	Execution not filed	Execution not filed	
			ROOM NO 208	Commercial	CS (COMM)/170/2026	28/03/2026	Bank of Baroda Vs Sanjay	UMESH JOSHI	9910568669	06/08/2026	#NAME?	YES	DECREED	Execution not filed	Execution not filed	
41	SH.RAMESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT/SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 162/2025	27.01.2025	M/S RVS ASIA VS ANISHA JAIN & ANR	SHAMA AGGARWAL	8456214587	08.08.2026	558	NO	DECREED	NA	NA	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	OF DATE OF EXECUTION /N DECREE	OF NUMBER OF EXECUTION	ACT OF DAYS SECTION
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)			M/S A TO Z CHEMICALS VS PRAVEEN AGGARWAL	PRAVEEN AGGARWAL	8451245698	20.08.2026	534	NO	DECREED	NA	NA	
			303, New Court Building SHD/KKD/Delhi	CS (COMMERCIAL)	CS (COMM) 170/2026	06.02.2026	WEBClick DIGITAL PRIVATE LIMITED VS SHAHNAWZ AHMED	ANKUR SINGHAL	9811126091	22.08.2026						
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA									197	NO	DECREED	NA	NA	
			304	COMMERCIAL	CS (COMM)/20/2024	Anil Kumal Goyal Vs Dalip Chand Sharma	09-01-2024	KAMALJIT SINGH RANOT(P),	9818302828	10-08-2026	944 DAYS	-	DECREED	Execution not filed till date		
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	406	Civil			P.K.ALUINFRA PVT. LTD. Vs MAHAGUN REAL ESTATE PVT. LTD.			01-08-2026		DISMISSED	Contested			
					CS (COMM.)/391/2021	07-08-2021										
					CS (COMM.)/854/2022	22-10-2020	SAKIMUDDIN SARKAR Vs ALIKUL HAQUE AND ARN			19-08-2026		DISMISSED	Contested			
					CS (COMM.)/336/2023	01-05-2023	PUNJAB NATIONAL BANK Vs M/S ANGEL DIAGNOSTICS			01-08-2026		DECREED	Contested			
44	SH. MANISH GUPTA, DISTRICT JUDGE, COMMERCIAL COURT, SH. VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL													
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL													
46	VACANT/SH. SHAILENDER MALIK, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH	NIL													
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST	603	COMMERCIAL SUIT	OMP (COMM) 23/25	15.12.2025	M/S THREE VEE MARKETING PVT LTD Vs M/S TRAVEL RETAIL SERVICES PVT LTD	AYUSHI SHARMA	8130153353	08.08.2026	210	NIL	DECREED	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS (COMM) 613/25	11.11.2025	AJIT KUMAR Vs M/S MSD FAMILY RESTAURANT AND ORS	S.K. CHAUDHARY	N/A	13.08.2026	270	NIL	DECREED	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS (COMM) 396/25	22.03.2025	UNION BANK OF INDIA Vs M/S INDO REMEDIES AND ORS	KESHAV KUMAR	9999626126	19.08.2026	515	NIL	DECREED	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS (COMM) 299/25	29.05.2025	SRK INGREDIENTS PVT. LTD. Vs ABHINESH PRATAP SINGH	HARPREET UPPAL	9599075534	22.08.2026	425	NIL	DECREED	NIL	NIL	NIL
48	SH. VINOD YADAV, DISTRICT JUDGE, COMMERCIAL COURT/SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH WEST	613	Commercial Suit	CS (COMM) / 89/2025	45712	PRATEEK GOEL VS DEEPAK KAPOOR	Sh Vishal Chhabra	9873330292	19-08-2026	541	DECREED			Recovery of money	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OF FOR EXECUTI ON	ACT OF DAYSSECTION
			613	Commercial Suit	CS (COMM) / 348/2025	45841	SHRI ANIL VS SHUBHAM HOUSING DEVELOPMENT FINANCE COMPANY LTD & ORS.	Sh Yogra Gulliya	9053608200	21-08-2026	414	DISMISSED			Recovery of money	
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	614	COMMERCIAL SUIT	CS(COMM) 553/2024	06.11.2024	SITA DEVI BEDI VS. GANESH JEE	MR. PHANESH TANWAR	9899048021	01.08.2026	633	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 130/2025	17.03.2025	MASCOT HEALTH VS. JUBILATION SCIENCE	MR. URFEE HAIDER	9810078786	05.08.2026	506	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 513/2025	20.09.2026	UCO BANK VS. RAVINDER KUMAR CHAWLA	MR. SUNIL KUMAR	9971955807	07.08.2028	321	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 167/2024	21.03.2024	NISHANT OBEROI VS. WEALTH WALLET	MR. NAMAN GAUBA	9999279361	11.08.2026	1040	NIL	NIL	NIL	NIL	
			614	COMMERCIAL SUIT	CS(COMM) 703/2025	26.12.2025	SKY SEATER TOURS AND TRAVELS VS. DHEERAJ DOGRA	MR. INDERJEET KUMAR MISHRA	78366855036	12.08.2026	635	NIL			NIL	
			614	COMMERCIAL SUIT	CS(COMM) 677/2025	11.12.2025	VIMAL FACILITY SOLUTIONS PVT LTD VS CFM FACILITIES	MR. SANJAY YADAV	8860851165	14.08.2026	251	NIL			NIL	
50	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS(Comm)	668/2024	04.01.2024	BANK OF BARODA PRITAM SINGH VS	HUNNY SHARMA	9650501903	10.08.2026	594 Days	Yes	Contested-			
			509	CS(Comm)	87/2025	28.02.2025	Lic Housing Finance Ltd Vs Mohd Azharuddin Khan	MANI KAUL	9717318398	20.08.2026	542 Days	No	Contested- Decreed			
			509	CS(Comm)	574/2025	30.10.2025	CANARA BANK VS. NIHARIKA SINGLA	ASHOK KUMAR	9560396555	22.08.2026	296 Days	No	Contested- Decreed			
			509	CS(Comm)	274/2023	02.06.2023	M/S PRIYANSHI Vs M/ GAURI ENTERPRISES AND ORS	Mr. VIVEK KUMAR KATARIA	9999137818, 9811736549	31.08.2026	1187 Days	No	Contested- Decreed			